

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5796-5799/2026

[Arising out of impugned final judgment and order dated 06-03-2025 in CRA No. 3376/2010 06-03-2025 in CRA No. 3122/2010 06-03-2025 in CRA No. 3168/2010 06-03-2025 in CRA No. 3507/2010 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM SUJAN ETC.

Respondent(s)

Date : 04-05-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. Akshay Amritanshu, AOR
Mr. Sarthak Srivastava, Adv.
Mr. Mayur Goyal, Adv.

For Respondent(s) Mr. Ashutosh Yadav, AOR
Mr. B N Bajpai, Adv.
Mr. Abhay Pratap Semwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR